

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 39/248 r.w 252/NCLT/AHM/2020

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2020**

Name of the Company:

Himmatbhai Narsibhai Patel & Anr
(Kishan Enterprise Pvt Ltd)
V/s
ROC, Gujarat

Section:

Section 248 r.w 252 of the Companies Act

ORDER

Learned Counsel Ms. Natasha Dhruvan Shah appeared for the Applicant.

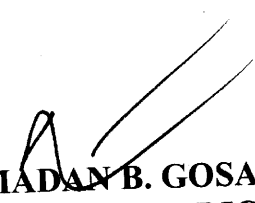
Heard Learned Counsel for the Applicant.

Matter stands adjourned for further consideration on 14.12.2020


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 2nd day of November, 2020.

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**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**